

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) The Andhra Pradesh Government has provided Rs. 485 lakhs for flood protection works in Andhra Pradesh each for the year 1979-80 and 1980-81.

(b) A scheme to protect the Polavaram town has been prepared by the Government of Andhra Pradesh at an estimated cost of Rs. 15.74 lakhs for taking up its execution during the Sixth Plan period.

Irrigation projects of Orissa pending with Government

3829. SHRI NITYANANDA MISRA: Will the Minister of IRRIGATION be pleased to state:

(a) whether it is a fact that there are a number of proposals of irrigation projects for Orissa pending with Government;

(b) the number of them proposed to be financed by the World Bank and the outlay involved; and

(c) the number of such projects to be executed in Western Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) The following projects have been received from the Orissa State Government for obtaining clearance of the Planning Commission:—

Major

1. Bhimkund Multipurpose.
2. Galudhih.
3. Subernarekha Irrigation.
4. Canalisation of Anandpur Barrage Stage-I.
5. Samakoi.
6. Ib Irrigation.
7. Mahanadi Chitrotpala Island Irrigation Project.

Medium

1. Badanala.
2. Kansbahal.
3. Derjang.

Of these, Badanala Project has since been accepted by the Technical Advisory Committee of the Planning Commission. Approval of Planning Commission is to be accorded.

Replies to comments of Central Water Commission on Samakoi project are under examination in Central Water Commission. All other schemes are pending with the Orissa State Government for furnishing replies to the comments of Central Water Commission.

(b) & (c). Two medium projects, namely, Badanala and Kansbahal are proposed for inclusion in credit assistance being made available by World Bank/IDA. These two projects are to be executed in Western part of Orissa.

Allotment of Flats by Delhi Development Authority

3830. SHRI HIRALAL R. PARMAR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the number of such persons who got themselves registered with the D.D.A. in 1972 for allotment of M.I.G. flats but have not been allotted so far;

(b) whether it is a fact that the proposed price of a MIG flat at that time was Rs. 35,000;

(c) whether it is also a fact that at present the price of a MIG flat is about Rs. 1 lakh and more in some localities and it is not possible for a Government servant to get the same as he cannot get loan to that extent;

(d) whether it is proposed to allot a plot of land to such persons & who got themselves registered in 1972 for allotment of MIG flats to enable them to construct a house according to their means; and

(e) if not, the reasons therefor?

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA NARAIN
SINGH):** (a) The D.D.A. has report-
ed that the number of such persons is
about 439.

(b) Yes, Sir.

(c) The Delhi Development Authori-
ty has reported that the disposal cost
of a MIG flat recently released ranges
between Rs. 65,000/- and Rs. 1,08,000.
The maximum House Building Advance
admissible to a Govt. servant is
Rs. 70,000/- or the cost of the flat
(excluding cost of land) or the 75
times the basic pay of the applicant
or his repaying capacity, whichever is
the least.

(d) The D.D.A. has reported that at
present there is no such scheme.

(e) These persons are largely await-
ing allotment of flats on account of
their preference for particular areas.

Goa-Engineering research Laborato- ries of Andhra University

3831. **PROF. P. J. KURIEN:** Will
the Minister of **EDUCATION AND
SOCIAL WELFARE** be pleased to
state:

(a) the funds allotted to Andhra
University from UGC funds annually;

(b) the expenditure by Andhra Uni-
versity on Geo-Engineering Research
Laboratories;

(c) whether any complaints have
been received on the various malprac-
tices, etc. in the functioning of this
laboratory; and

(d) if so, whether Government will
ensure better supervision of funds
spent by Geo-Engineering Research
Laboratory in view of reported defi-
ciencies?

**THE MINISTER OF EDUCATION
AND SOCIAL WELFARE (SHRI S. B.
CHAVAN):** (a) The University
Grants Commission sanctions develop-
ment grants to Universities for a Plan
period as a whole, and not on an an-

nual basis. The grants paid by the
Commission to the Andhra University
during each of the last five years be-
ginning with 1974-75 are Rs. 60.43
lakhs, Rs. 76.61 lakhs, Rs. 76.49 lakhs,
Rs. 95.28 lakhs and Rs. 118.82 lakhs
respectively.

(b) The maintenance expenditure of
the Geo-Engineering Section of the
Department of Civil Engineering of
the Andhra University College of En-
gineering is met from the grants paid
by the Government of Andhra Pra-
desh. The U.G.C. had sanctioned, dur-
ing the Fifth Plan period, one post of
Professor and two posts of Technical
Assistance and an annual contingency
grant of Rs. 5000/- for this Section.
According to information furnished by
the U.G.C., these posts have been filled
up. Besides, the Commission had
sanctioned a grant of Rs. 9.53 lakhs
for equipment and Rs. 2.06 lakhs for
books and journals for the Department
of Civil Engineering, including the
Geo-Engineering Section.

(c) No, Sir.

(d) Does not arise.

Production of Sugar

3832. **SHRI RAJESH KUMAR
SINGH:**

**SHRIMATI SUSEELA
GOPALAN:**

SHRI BHOGENDRA JHA:

Will the Minister of **AGRICULTURE**
be pleased to state:

(a) whether it is a fact that sugar
production during the first fortnight
of October, 1980 has considerably gone
down as compared to during the cor-
responding period in 1979-80 seasons;
and

(b) if so, the reasons thereof?

**THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE AND
RURAL RECONSTRUCTION (SHRI
R. V. SWAMINATHAN):** (a) and (b).